

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2293
ANSWERED ON:24.08.2012
FLYING CLUBS
Dubey Shri Nishikant

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of flying clubs, public as well as private in the country, State-wise;
- (b) whether the Directorate General of Civil Aviation (DGCA) has conducted audit of these flying clubs recently;
- (c) if so, the details of irregularities noticed therein, flying club-wise;
- (d) the action taken/proposed to be taken in this regard; and
- (e) the steps taken/proposed to be taken by the Government to ensure that the flying clubs strictly adhere to the guidelines/ procedure already laid down by the Government?

Answer

MINISTER OF CIVIL AVIATION(SHRI AJIT SINGH)

- (a): A list of Flying Training Institutes approved by DGCA is Annexed.
- (b): 38 Flying Clubs have been audited. Rest of them could not be audited as they were non operational.
- (c): The audit was carried out with the primary aim to ensure that flying and training organization are functioning as per existing guidelines and have facilities and system in place for conduct of flying, training and maintenance of aircraft. During the audit deficiency observed in respect of some schools were like:
 - (i) Non up keep of documents.
 - (ii) Dossiers are not being maintained properly.
 - (iii) Insufficient ground Instructors.
 - (iv) Fuel Mismanagement and False entries in authorization books.
 - (v) No Contingency plan for accident to aircraft.
 - (vi) First Aid medicine expired.
 - (vii) Insufficient books in Library.
 - (viii) No Earthing Point in Hanger.
 - (ix) Tarmac not properly maintained.
 - (x) Improper Boundary wall around operational area.
 - (xi) Obstacles light not available on Hanger and surrounding area.
 - (xii) Battery charging equipment not calibrated.
 - (xiii) Fire fighting equipment not well equipped.
- (d): Corrective action as per the nature of Audit Observation is taken with the concerned Flying Training Institute with the aim to improve the system.
- (e): Safety Oversight and Surveillance of flying clubs is done as per the annual surveillance programme to ensure that the training institutes comply with the Aircrafts Rules, Civil Aviation Requirements and other regulations issued by DGCA from time to time.

